

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 106 of 2016
APPEAL No. 171 of 2015 &
APPEAL No. 18 of 2015**

Dated: 6th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 106 of 2016

In the matter of :

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai and
Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. S. K. Sarkar
Mr. Rajiv Shankar Divedi for R.3

Ms. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Rajesh Garg for R.4

**APPEAL No. 171 of 2015 &
APPEAL No. 18 of 2015**

In the matter of :

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. C. K. Rai and
Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Ms. Divya Chaturvedi and
Ms. Arunima Kedia
Mr. Rajesh Garg for R.4

ORDER

As agreed by learned counsel for the parties, list these matters
for hearing on **04.05.2017.**

(I. J. Kapoor)
Technical Member

ts/pr

(Justice Ranjana P. Desai)
Chairperson